NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	•
COMPANY PETITION/APPLICATION NO.	CP(IB)172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Sr. Adv.

ion 9959223615 SSIOHAL KUSQ ASSETS ADVISORY. Con

ORDER

Heard Mr.V.K.Sajith representing Mr.Krishnaveni Nallagonda, along with senior advocate Mr.Satyanarayana and Mr.S.V.Vanshi Krishna, learned counsel for the Petitioner; Mr.S.Keshava Rao along with Mr.P.Sri Harsha Reddy, learned counsel for the Respondent and Mr.Dr.K.V.Srinivas learned RP.

Shri Satyanarayana learned senior counsel submitted that, he has received a progress report on 20.02.2018 today in the open court. Thus he requesting time to file reply.

Post the case on 01.03.2018.

Member (T)